<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 32 OF 2017

Dated: 17th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Kamuthi Solar Power Ltd.	Vs			Appellant(s)
Tamil Nadu Electricity Regulatory Co		-		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Amit Kapur Mr. Nishant Kumar		
Counsel for the Respondent(s)	:	Mr. Sethu Ramaling	gam foi	r R-1
		Mr. G.Umapathy Mr. S. Vallinayagar	n for R·	-2 to R-4

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>20.12.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson